(ख) यदि हां, तो प्रस्ताव की मुख्य बातें क्या हैं ; ग्रीर

(ग) इस संबंध में श्रब तक क्या प्रगति हई है ?

वैज्ञानिक ग्रनुसंधान ग्रें।र सांस्कृतिक-कार्य मंत्री (श्री हुमायून किंबर): (क) यह मामला साइंटिफिक परसोनल कमेटी के विचार के लिय सौंप दिया गया है।

(ख) श्रीर (ग) कमेटो को सिफारिशों का इंतजार किया जा रहा है।

Age concessions to Displaced Persons

\*745. Shri H. N. Mukerjee: Will the Minister of Home Affairs be pleased to state:

- (a) whether the system of age relaxation for Displaced Persons appearing in competitive service examinations is to be withdrawn after the 31st December, 1963; and
- (b) whether the representation of intending displaced person|candidates for continuation of the relaxation at least for a little longer has been considered?

The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis): (a) Yes, Sir.

(b) No such representation has been received.

## Supreme Court Judgment in Dr. Pratap Singh Case

•746. Shri Hari Vishnu Kamath: Shri D. D. Mantri:

Will the Minister of Home Affairs be pleased to refer to the statement made by him in reply to the Call Attention Notice on the 6th September. 1963 and state:

- (a) whether the judgment of the Supreme Court in Dr. Pratap Singh case has been fully and actively considered; and
- (b) if so, the action proposed to be taken in the matter in accordance with the provision of Article 353(a) of the Constitution and/or otherwise?

The Minister of Home Affairs (Shri Nanda): (a) and (b). The Government of Punjab were requested to send their comments on the judgment of the Supreme Court. Their comments have been received on the 14th September, 1963. The matter is under examination.

## Indian Statistical Service

\*747. Shri Rajagopala Rao: Will the Minister of Home Affairs be pleased to state when the Indian Statistical Service will be finally constituted and the names of the officials constituting the Gazetted service?

The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis): Certain information in respect of officers selected for appointment to the Indian Statistical Service at the initial constitution has been called for from the Ministries in which the officers are at present employed. The initial constitution of the Service will be taken up as soon as the requisite information is received from all Ministries. Since the Service has not yet been constituted, it will not be in the public interest to disclose the names of the officials selected for the Service at present.

U.K. Government Scholarships

\*748. Shri Kapur Singh: Shri Buta Singh:

Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

- (a) whether it is a fact that U.K. Government have announced on 5th September that Commonwealth Scholarships and fellowships will reach 500 in the next year;
- (b) if so, the number of awards made to Indian students during the last three years, and how many such students are, at present, studying under these awards; and
- (c) what procedure and tests our Government have adopted while